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CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

DY No.1401 of 2019
ORIGINAL APPLICATION No.210/00007/2020
Dated this Thursday, the 02nd day of January, 2020

CORAM: R.VIJAYKUMAR, MEMBER (A)
R.N. SINGH, MEMBER (J)

Mr. Diwakar Apparao, Indian Inhabitant, Aged about 31 years,
Occupation : Railway Employee, Residing at Near Budha Vilhar,
322 Gautam Nagar Vijaypur Naka Solapur,
Maharashtra 413 004. *Applicant*
(None)

VERSUS

1. Union of India, Controller, Government of India,
Central Railway Solapur, Maharashtra.
2. Administrative Officer, Division Railway Manager,
Central Railway Solapur, Maharashtra.
3. The Sr. Section Engineer (P.Way/North) Central Railway,
Solapur Maharashtra. *Respondents*

ORDER (Oral)

Per : R.Vijaykumar, Member (A)

This application has been filed on 09.10.2019 and objections were recorded by the Registry but have not been removed despite notice placed on the Notice Board and information about consideration of this matter today was sent by e-mail to the learned counsel for the applicant yesterday i.e. on 01.01.2020 as Registry was unable to contact the applicant or the learned counsel for the applicant even by phone or whats-app.

2. Nobody appears for the applicant today.
3. In the circumstances, the present OA is dismissed in default for non-prosecution.

(R.N. Singh)
Member (Judicial)
*kmg**

(R.Vijaykumar)
Member (Administrative)